Government of India Ministry of Finance Department of Expenditure O/o Controller General of Accounts Central Pension Accounting Office

BhikajiCama Place, Trikoot-II, New Delhi - 110066

LOK SABHA STARRED QUESTION No. *350 TO BE ANSWERED ON MONDAY, 28th MARCH, 2022

PENSION ADALAT ORGANISED BY CPAO

*350 SHRI PRATAPRAO JADHAV: SHRI SHRIRANG APPA BARNE:

Will the Minister of Finance be pleased to state:

- a. Whether the Central Pension Accounting Office (CPAO) is going to organize a 'Pension Adalat' through video conferencing;
- b. If so, the details thereof along with the aims and objectives and the details of issues/matters likely to be sorted out in the said Pension Adalat;
- c. the main objectives of launching National Pension Scheme (NPS) along with the number of persons enrolled thereunder since its inception, State/UT wise;
- d. whether the Government has achieved the objective of NPS, if so, the details thereof and if not, the corrective measures taken/being taken by the Government in this regard; and
- e. whether the Government has enhanced the contribution under NPS to make the retirement income scheme more attractive and if so, the details thereof?

Answer

MINISTER IN THE MINISTRY OF FINANCE (SMT. NIRMALA SITHARAMAN)

(a) to (e): A statement is placed on the Table of the House

Statement referred to in reply to LokSabha Starred Question No. 350 for answer on 28th March, 2022 raised by SHRI.PRATAPRAO JADHAV and SHRI. SHRIRANG APPA BARNE Regarding 'PENSION ADALAT ORGANISED BY CPAO'

- (a) Yes, Central Pension Accounting Office (CPAO) has organized a Pension Adalat on 16th of March, 2022 through video conferencing.
- (b) Details in (a) above.

 The aims and objectives of this 'Pension Adalat' were to facilitate prompt and quick redressal of the grievances of the pensioners/family pensioners. The details of issues/matters taken up for sorting out in the said Pension Adalat are related to payment of

commutation value, payment of additional pension due, payment of arrear of pension due to revision & issues related to life certificate

submission.

(c) The National Pension System (NPS) was introduced by the Government of India to replace the defined benefit pension system by defined contribution pension scheme in order to provide old age income security and to channelize the small savings into productive sectors of the economy through prudential investments. NPS was made mandatory for all new recruits to the Central Government service from 1st January,2004, (except the armed forces in the first stage) and has also been rolled out for all citizens with effect from 1st May,2009, on voluntary basis.

The number of persons enrolled under NPS as on 28.02.2022, since its inception, State/UT-wise is at Annexure A.

(d)&(e) The Government of India has taken a number of steps for streamlining NPS for Central Government employees to protect the interests of the subscribers. These include enhancement of Central Government's contribution from the earlier 10% to 14% of basic pay+DA for all the Central Government employees covered under National Pension System Tier-1.

Annexure A

The number of persons enrolled under NPS as on 28.02.2022, since its inception, State/UT-wise

S. No.	Name of State	Number of Subscribers
1.	Andaman & Nicobar Islands	14,444
2.	Andhra Pradesh	9,31,391
3.	Arunachal Pradesh	36,769
4.	Assam	4,90,192
5.	Bihar	6,90,791
6.	Chandigarh	38,390
7.	Chhattisgarh	6,04,862
8.	Dadra and Nagar Haveli & Daman & Diu	5,019
9.	Delhi	4,38,941
10.	Goa	58,525
11.	Gujarat	7,52,656
12.	Haryana	4,82,841
13.	Himachal Pradesh	1,78,383
14.	Jammu & Kashmir	2,35,440
15.	Jharkhand	3,74,234
16.	Karnataka	13,98,605
17.	Kerala	6,80,787
18.	Ladakh	482
19.	Lakhswadeep	2,211
20.	Madhya Pradesh	9,20,418
21	Maharashtra	15,69,265
22.	Manipur	68,871
23.	Meghalaya	32,752
24.	Mizoram	13,823
25.	Nagaland	51,194
26.	Odisha	5,13,264
27.	Pondicherry	24,632
28.	Punjab	3,51,531
29.	Rajasthan	9,74,928
30.	Sikkim	28,993
31.	Tamil Nadu	6,87,380
32.	Telangana	2,00,935
33.	Tripura	56,018
34.	Uttar Pradesh	17,29,754

	Total	155,20,186
37.	Others*	42,282
36.	West Bengal	6,53,599
35.	Uttarakhand	1,85,584

Source: PFRDA

^{*}Others include paramilitary forces, Non Resident Indian subscribers, and Overseas Citizenship of India subscribers